

OFFICE OF THE PRINCIPAL DISTRICT JUDGE, KURNOOL.

CIRCULAR

DIS.NO. 1870 -A/Estt/2021

DATED: 06-05-2021.

Orders of the Hon'ble High Court of Andhra Pradesh, Amaravathi in ROC No:450/SO/2020, dated 04-05-2021 in Notification No.16/SO/2021 are communicated herewith. (one for Appointment of Vacation Civil Judges and another for Granting of permission for 14 days to all the Officers working in the cadre of Additional District & Sessions Judges).

The Judge, Family court-cum- IV Additional District and Sessions Judge, Kurnool is appointed as Vacation civil Judge for the I-Term i.e., from 10-05-2021 to 24-05-2021 and the II. Additional District Judge, Kurnool at Adoni is appointed as Vacation civil Judge for the II-Term i.e., from 25-05-2021 to 08-06-2021.

All the Additional District Judges and Senior Civil Judges in the Kurnool District Unit are directed to hand over the pending **Caveat Petitions** on their respective Courts to the Vacation Civil Judge for the I-Term i.e., from 10-05-2021 to 24-05-2021 i.e., Judge, Family court-cum- IV Additional District and Sessions Judge, Kurnool, on 10-05-2021 at 10-00 a.m. through a **Special Messenger**.

All the Junior Civil Judges in the Kurnool District Unit are directed to hand over the pending **Caveat Petitions** on their respective Courts to the Vacation Civil Judge for the I-Term i.e., from 10-05-2021 to 24-05-2021 i.e., Judge, Family court-cum- IV Additional District and Sessions Judge, Kurnool on 17-05-2021 at 10-00 a.m. through a **Special Messenger**.


PRINCIPAL DISTRICT JUDGE,
KURNOOL.

To

- 1.All the Judicial Officers in the District.
- 2.All the Presidents of the Advocate Bar Associations in the Kurnool District.
- 3)The System Officer, Principal District Court, Kurnool with a direction to place the circular to the Official Mail of the respective Courts in the Kurnool Unit.

Copy to

The Senior Superintendent (Accounts), Prl. District Court, Kurnool.